## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 12th day of December 2002.

Contempt Application no. 103 of 2002 in

Original Application no. 322 of 2002.

Hon'ble Mr. Govindan s. Tampi, Administrative Member Hon'ble Mr. A.K. Bhatnagar, Judicial Member

Vidya Vishal Sharma, S/o Sri R.G. Sharma, R/o 61/32 Hoolaganj, Kanpur Nagar.

... Applicant

By Adv : Shri S Mandhyan

## Versus

- Sri A.K. Bajpai, Officiating Assistant Commissioner, Kendriya Vidyalaya Sangathan, Lucknow Region, Sector-J Aliganj, Lucknow.
- Sri K.S. Yadav, Principal, Kendriya Vidyalaya No. 2,
   Air Force Station, Chakeri, Kanpur.

... Respondents

By Adv : Sri N.P. Singh

## ORDER

## Hon'ble Mr. Gowindan S. Tampi, J.M.

None is present for the applicant. Shri N.P.Singh learned counsel for the respondents is present. He pointed out that the Tribunal's order dated 27-3-2002, the non-implementation of which alleged in the CCA has been stayed by the Hon'ble High Court of Judicature at Allahamad till such time the Hon'ble High Court decides the case there can not be any case of contempt for the non-implementation.

We agree with the learned counsel for the respondents.

The contempt petition, in the circumstances, is adjourned

where sine die with liberty to the applicant/petitioner to

revive the same after the Hon'ble High Court passes its

final order.

Member-J